

GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 1887  
TO BE ANSWERED ON 03.07.2019

**CSR Funds for Coal PSUs**

1887. **SHRI HEMANT TUKARAM GODSE:**

Will the Minister of COAL be pleased to state:

- (a) the major development works/activities undertaken from Corporate Social Responsibility (CSR) funds by coal PSUs;
- (b) the quantum of funds accrued and utilized by coal PSUs for the purpose during the last three years and the current year;
- (c) the status of physical progress of such development works/activities; and
- (d) whether any of the coal PSUs has defaulted in spending CSR funds and if so, the details thereof along with the corrective action taken by the Government thereon?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a) to (c):** Development work/activities are undertaken by Coal India Limited (CIL) and its subsidiaries and NLC India Limited (NLCIL) under Corporate Social Responsibility (CSR) as per Scheduled VII of Companies Act 2013 for infrastructure development, skill development, social empowerment, water supply, health and sanitation, sports and culture and education facilities etc. In addition to above, Coal India Limited & its subsidiaries and NLCIL have undertaken construction of toilets in Government schools of various states under Swachh Bharat Programme. The details of funds allocated for CSR activities during last three years and current year along with progress of these activities are given below.

(Rs. Crores)

<b>CIL and its Subsidiaries</b>					
<b>Year</b>	<b>Budget</b>	<b>Expenditure</b>	<b>Activities Undertaken</b>	<b>Activities completed</b>	<b>Activities Ongoing</b>
2016-17	442.75	489.67	1149	1149	0
2017-18	383.05	483.78	1162	1162	0
2018-19 (Provisional)	370.64	408.94	1210	780	430
2019-20 (Upto May 2019)	403.41	12.22	692	65	627

<b>NLC India Limited</b>			
2016-17	43.93	37.91*	Completed
2017-18	45.03^	45.03	Completed
2018-19 (Prov)	67.32	53.15	13 developmental works/activities are pending which will be carried out in 2019-20.
2019-20	The budget provision for CSR expenditure for 2019-20 in respect of NLCIL and its subsidiaries is yet to be finalised and approved by the Board.		

\*Rs. 6.27 Cr has been carried forward to 2017-18.

^ Rs.6.27 Cr (includes carried forward amount for 2016-17).

(d): Coal India Limited and its subsidiaries collectively have achieved CSR fund utilization during last three years i.e.FY 16-17 to FY 18-19.

NLCIL and its subsidiaries have spent its CSR funds every year.

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